

DIVISION BENCH
COURT - I

R-101 (ADDITIONAL LIST)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/275(KB)2018
IA(I.B.C)/496(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	SUPRIYO RANA VS HAHNEMANN HOUSING & DEVELOPMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

ORDER

1. Post this matter on **13/05/2024**.

Court Officer